



GUJARAT HIGH COURT ADVOCATES' ASSOCIATION

1st Floor, Advocate Chamber's Building, High Court Campus, Ahmedabad-60.
Phone : (079) 27663802 E-mail : ghaa1960@gmail.com Web : www.ghaa.in

President

Yatin N. Oza

M. : +91 98250 05256

Vice President

Prithviraj A. Jadeja

M. : +91 98257 80750

Secretary

Hardik D. Brahmbhatt

M. : +91 98241 25353

Joint Secretary

Ami K. Patel

M. : +91 97129 52702

Treasurer

Savan N. Pandya

M. : +91 97230 32555

21/07/2021

WWW.LIVELAW.IN

MINUTES OF THE MEETING

The Gujarat High Court Advocates' Association in its adjourned meeting from 12.07.2021 to 19.07.2021 to 20.07.2021 to 21.07.2021 was apprised by the President about the meeting held between the Managing Committee with Hon'ble the Chief Justice. Thereafter, the same was put up for discussion inviting suggestions from the members of the Bar.

Several suggestions and opinions were expressed by Ld. members. At the end of a detailed discussion, it was decided to pass the resolution moved by Shri Ashok Parekh, Id. Advocate and seconded by Shri Mukesh Vaidya, Id. Advocate. Since there was complete unanimity on the issue, the body requested the President to move the same from the Chair which was so done.

RESOLUTION

"GHAA unanimously resolves to boycott all official functions which may be organised by the High Court of Gujarat such as Full Court reference, oath ceremony of the Hon'ble Chief Justice or any Hon'ble Judges except those personally invited by the judge designate and Lok Adalats. It is further resolved not to accord any welcome or farewell to any Hon'ble judge either on appointment, elevation or retirement. It notes with disgust that despite frantic requests and appeals by the lawyers who are faced with immense difficulty and hardship and notwithstanding the decline in COVID-19 cases (the figure has not crossed 20 in the last fortnight and in the last 10 days in the city of Ahmedabad, cases reported have been under 10), more particularly when the government has permitted the opening of all activities including malls and gymnasiums. The Bar shall hold parallel functions to celebrate events of national and constitutional importance like 26th January, 15th August and 2nd October.

It is with great pains that the members of the Bar have to pass such a resolution.

As a last resort and to avoid any friction, confrontation and feeling of ill will and distrust, the Bar requests Hon'ble the Chief Justice and his companion judges to start the physical functioning of the High Court from 28.07.2021. If the request is acceded to, the resolution shall automatically cease to operate."

Committee Members

Darshan A. Dave +91 94294 44449 | **Punambhai G. Gadnavi** +91 99251 92257 | **Hardikkumar K. Raval** +91 99796 87082 | **Himanshi R. Balodi** +91 83063 53708 | **Falguni D. Trivedi** +91 98981 31543 | **Akash J. Pandya** +91 97243 00130 | **Kishan R. Chakrawala** +91 98250 47071 | **Chirag A. Prajapati** +91 84606 86320 | **Jolly N. Shah** +91 98245 48457 | **Dipika P. Bajpai** +91 95868 40927



GUJARAT HIGH COURT ADVOCATES' ASSOCIATION

1st Floor, Advocate Chamber's Building, High Court Campus, Ahmedabad-60.
Phone : (079) 27663802 E-mail : ghaa1960@gmail.com Web : www.ghaa.in

President

Yatin N. Oza

M. : +91 98250 05256

Vice President

Prithviraj A. Jadeja

M. : +91 98257 80750

Secretary

Hardik D. Brahmbhatt

M. : +91 98241 25353

Joint Secretary

Ami K. Patel

M. : +91 97129 52702

Treasurer

Savan N. Pandya

M. : +91 97230 32555

WWW.LIVELAW.IN

The House also accepted the suggestion by Yatin Soni, Id. Advocate and seconded by Jayesh Kotecha, Id. Advocate and further resolved to hold a peaceful dharna outside Gate no. 2 of the High Court on Monday in keeping with the norms of social distancing, wearing of mask and other SOP's prescribed by the State of Gujarat.

Approved by all the
Office-bearers and
the members of the
managing committee

Hardik Brahmbhatt
Secretary
GHAA

Committee Members

Darshan A. Dave | **Punambhai G. Gadhavi** | **Hardikkumar K. Raval** | **Himanshi R. Balodi** | **Falguni D. Trivedi** | **Akash J. Pandya** | **Kishan R. Chakwawala** | **Chirag A. Prajapati** | **Jolly N. Shah** | **Dipika P. Bajpai**
+91 94294 44449 | +91 99251 92257 | +91 99796 87082 | +91 83063 53708 | +91 98981 31543 | +91 97243 00130 | +91 98250 47071 | +91 84606 86320 | +91 98245 48457 | +91 95868 40927